

**Sewerlines in Tughlakabad Extension,  
New Delhi**

3255. **SHRI DHARAM PAL SINGH MALIK** : Will the Minister of **URBAN DEVELOPMENT** be pleased to state :

(a) whether the Government propose to lay sewerlines in Tughlakabad Extension, New Delhi;

(b) if so, the details of the proposal; and

(c) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM)** : (a) Yes, Sir.

(b) and (c) The Delhi Water Supply & Sewage Disposal Undertaking have reported that Tughlakabad Extension is a regularised unauthorised colony and that the internal sewerlines were laid by DDA without peripheral sewers and outfall arrangements. Municipal Corporation has prepared a scheme for providing outfall sewer including pumping station and rising main up to the sewage treatment plant costing Rs. 562 lakhs for Tughlakabad, Tughlakabad Extension and its adjoining areas. The time for completion will be three years after the award of the work.

**Cadre Review of Scientists**

3256. **PROF. PREM DHUMAL** : Will the Minister of **ENVIRONMENT AND FORESTS** be pleased to state :

(a) whether there is a flexible complementing scheme for career promotion of the Scientists of his Ministry;

(b) if so, whether its cadre structure is different from the one in the Ministry of Science and Technology and Department of Ocean Development;

(c) if so, the reasons therefor?

(d) whether there is a proposal to review the cadre structure of the Scientists of the Ministry to bring it at par with the Ministry of Science and Technology;

(e) if so, the reasons therefore?

(f) if not, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH)** : (a) Yes, Sir.

(b) and (c) The cadre structure in the Ministry of Environment and Forests is not the same as in the Department of Science and Technology and the Department of Ocean Development because uniform grades had not been prescribed at the time of introduction of the scheme and the grades introduced in the Ministry of Environment and Forests were in keeping with its requirement.

(d) to (f) The Department of Science and Technology has constituted an Inter-Departmental Group to examine and suggest action to be taken with regard to uniformity of pay scales under the Flexible Complementing Scheme in the Scientific Departments/Organisations.

**Man-Days Lost**

3257. **SHRI SOBHANADREESWARA RAO ADDE** : Will the Minister of **LABOUR** be pleased to state :

(a) the number of strikes averted or solved as a result of intervention

of industrial relation machinery during 1990-91;

(b) the number of man-days lost during the last year and the estimated financial loss suffered due to the man-days lost; and

(c) the steps proposed to be taken to reduce the man-days lost ?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) :** (a) The data on strikes are maintained by calendar years. According to the latest available information, the number of strikes averted through the intervention of the Central Industrial Relations Machinery was 588 during 1990 and 105 during the period from January—March, 1991. The information regarding the number of strikes averted by the State Governments in industrial establishments under their jurisdiction is not maintained centrally.

According to the latest available information, the number of strikes resolved through mediation and conciliation by the Industrial Relations Machinery of the State Governments and the Central Government was 282 during 1990 and 47 during the period from January—April, 1991.

(b) Based on the latest available information, a statement giving man-days lost, wage loss and the production loss due to strikes and lockouts on account of industrial disputes during 1990 is attached.

(c) The Government has been maintaining a close and continuous watch on the industrial relations situation in the country. The Industrial Relations Machinery both at the Centre and in the States are taking steps to resolve disputes and reduce work stoppages through preventive mediation, conciliation and arbitration.

**STATEMENT**

**Mandays lost, wage loss and production loss during 1990 (Provisional)**

	Strikes	Lockouts on account of industrial disputes	Total
1. Mandays lost (in million)	10.22	13.40	23.62
2. Wage loss (Rs. in crores)	28.27 (64.20%)	4.63 (28.82%)	32.89 (57.19%)
3. Production loss (Rs. in crores)	242.66 (58.58%)	80.81 (28.24%)	323.47 (52.57%)

**N. B.—(1)** Figures in parentheses indicate the percentage of the number of workstoppages for which information on wage loss/production loss was reported to the total number of workstoppages.

**(2)** Total may not necessarily tally due to rounding of figures.

Source : Labour Bureau, Shimla.

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